NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CP/39/ (IB)/2018

NAME OF THE PETITIONER(S) : UDHYAM INVESTMENTS PVT LTD

NAME OF THE RESPONDENT(S) : TIFFINS BARYTES ASBESTOS & PAINTS LTD

UNDER SECTION : 9 RULE 6

DESIGNATION SENIOR ADVOCATE SIGNATURE S.No. NAME (IN CAPITAL)

MR, OM PRAKASH

REPRESENTATION BY WHOM ADVICATE

MR. OM PRAKASH SENIOR ADVOCATE RIBHARATH KUMMZ

ADVOCATE

COUNSEL FOR PETITIONER

ORDER

Counsel for the Financial Creditor present. Heard. The case is made out for admission of the Application for hearing. No representation on behalf of the Corporate Debtor. The Registry is directed to issue notice to the Corporate Debtor. Counsel for the Financial Creditor is also directed to send private notice to the Corporate Debtor and file proof thereon along with an affidavit before next date of hearing. Put up on 24.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk